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West Bengal Appropriation (No. 2) Act, 1962 9 of 1962

[16 August 1962]

CONTENTS

- 1. Short title
- 2. <u>Issue of Rs. 1,10,69,94,001 out of the Consolidated Fund of West Bengal for the year 1962-63, in addition to the sum already authorised to be with drawn for that year</u>
- 3. <u>Appropriation</u>

SCHEDULE 1:- SCHEDULE

West Bengal Appropriation (No. 2) Act, 1962 9 of 1962

[16 August 1962]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1963.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1963;

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta, Gazette, Extraordinary of the 1st August, 1962, Part IVA, page 2312; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 2nd August, 1962; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 3rd August, 1962.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1962.

2. Issue of Rs. 1,10,69,94,001 out of the Consolidated Fund of West Bengal for the year 1962-63, in addition to the sum already authorised to be with drawn for that year :-

In addition to the sum of seventy-eight crores, twenty-eight lakhs and one thousand rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1962, (Act II of 1962.) there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred and ten crores, sixty-nine lakhs, ninety-four thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1963, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1963.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2	3		
Grant	Services and		Sums not exceedi	ng
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Collection of Taxes, Duties and Other Principal Revenues.			
1	4-Taxes on Income other than	4,06,000		4,06,000

	Corporation Tax			
2	9-Land Revenue	4,95,44,000		4,95,44,000
	AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.			
	92-Payment of compensation to Land-holders, etc., on the abolition of the Zamindary system.			
	Total-Grant No. 2	4,95,44,000		4,95,44,000
	A-Collection of Taxes, Duties and Other Principal Revenues.			
3	10-State Excise Duty	29,42,000		29,42,000
4	11-Taxes on Vehicles		2,25,000	2,25,000
5	12-Sales Tax	17,90,000		17,90,000
6	13-Other Taxes and Duties	8,53,000		8,53,000
7	14-Stamps	6,82,000		6,82,000
8	15-Registration Fees	16,24,000		16,24,000
	B-Debt Services.			
9	16-Interest on Debt and other obligations	29,20,000	4,37,49,000	4,66,69,000
10	17- Appropriation for Reduction or Avoidance of Debt		3,78,30,000	3,78,30,000
	C- Administrative Services.			

11	18-Parliament and State Legislatures	13,63,000	45,000	14,08,000
12	19-General Administration .	2,22,47,000	6,61,000	2,29,08,000
13	21- Administration of Justice	61,49,000	19,89,000	81,38,000
14	22-Jails	65,60,000		65,60,000
15	23-Police	5,73,15,000		5,73,15,000
16	26- Miscellaneous Departments- Fire Services	25,50,000		25,50,000
17	26- Miscellaneous Departments- Excluding Fire Services	1,09,17,000		1,09,17,000
	D-Social and Developmental Services.			
18	27-Scientific Departments	45,000		45,000
19	28-Education	12,38,13,000		12,38,13,000
20	29-Medical	4,22,55,000		4,22,55,000
21	30-Public Health	2,10,57,000		2,10,57,000
22	31 -Agriculture- Agriculture	5,56,36,000		5,56,36,000
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.			
	95-Capital Outlay on Schemes of Agricultural Improvement and Research.			
	Total-Grant No. 22	5,56,36,000		5,56,36,000

	D-Social and Developmental Services.		
23	31-Agriculture- Fisheries	27,87,000	27,87,000
24	33-Animal Husbandry	66,92,000	66,92,000
	II-Miscellaneous Capital Account outside the Revenue Account.		
	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme.		
	Total-Grant No. 24	66,92,000	66,92,000
	D-Social and Developmental Services.		
25	34-Co-operation	42,74,000	42,74,000
26	35-Industries- Industries	1,58,74,000	1,58,74,000
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.		
	96-Capital Outlay on Industrial Development.		
	Total-Grant No. 26	1,58,74,000	1,58,74,000
	D-Social and Developmental Services.		
27	35-Industries- Cottage Industries	1,37,95,000	1,37,95,000
	DD-Capital		

	Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial Development- Cottage		
	Industries. Total-Grant No. 27	1,37,95,000	1,37,95,000
	D-Social and Developmental Services.		
28	35-Industries- Cinchona	26,49,000	26,49,000
29	B-Debt Services.		
	16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works.		
	D-Social and Developmental Services.		
	37-Community Development Projects, National Extension Service and Local Development Works.		
	FF-Capital Account of Public Works (including Roads) and		

 Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
109-Capital Outlay on Other Works- Community Development Projects, National Extension Service and Local Development Works.	2,01,51,000	27,10,000	2,28,61,000
Public Debt.			
Loans for Community Development Projects, National Extension Service and Local Development Works.			
Loans and Advances by State Government.			
Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.			
Total-Grant No. 29	2,01,51,000	27,10,000	2,28,61,000
D-Social and Developmental Services.			

30	38-Labour and Employment	19,24,000	19,24,000
31	39- Miscellaneous Social and Develop-mental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes	76,16,000	76,16,000
32	39- Miscellaneous Social and Develop-mental Organisations- excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	46,28,000	46,28,000
33	E-Multipurpose River Schemes, Irrigation and Electricity Schemes.		
	42-Multipurpose River Schemes.		
	43-Irrigation, Navigation, Embankment and Drainage Works (Commercial).		
	44-Irrigation, Navigation, Embankment and Drainage Works (Non- commercial).		
	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity	4,75,68,000	4,75,68,000

	Schemes outside the Revenue Account.			
	98-Capital Outlay on Multipurpose River Schemes.			
	99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	100-Capital Outlay on Irrigation, Navigation, Embankment and Drain-age Works (Non- Commercial).			
	Total-Grant No. 33	4,75,68,000		4,75,68,000
	F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
34	50-Public Works G-Transport and Communications	2,89,36,000	8,31,000	2,97,67,000
	(Other than Roads).			
35	53-Ports and Pilotage	7,44,000		7,44,000
	I-Miscellaneous.			
36	64-Famine Relief	1,05,62,000		1,05,62,000
37 .	65-Pensions and Other Retirement benefits.			
	H-Miscellaneous	1,05,77,000	1,29,000	1,07,06,000

	Capital Account outside the Revenue Account.			
	120-Payments of Commuted value of Pensions.			
	Total-Grant No. 37	1,05,77,000	1,29,000	1,07,06,000
	I-Miscellaneous.			
38	67-Privy Purses and Allowances of Indian Rulers.	99,000		99,000
39	68-Stationery and Printing	54,07,000		54,07,000
40	70-Forest	99,21,000		99,21,000
41	71- Miscellaneous- Contributions	1,09,12,000	4,63,000	1,13,75,000
	71- Miscellaneous- Other Miscellaneous Expenditure.			
25	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	9,85,79,000	1,15,000	9,86,94,000
-	109-Capital Outlay on Other Works			
	Total-Grant No. 42	9,85,79,000	1,15,000	9,86,94,000
	B-Debt Services.			
43	16-Interest on Debt and Other Obligations- Expenditure on			

	displaced			
	persons. I-Miscellaneous.			
	71- Miscellaneous- Expenditure on displaced persons.			
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	60,71,000	20,56,000	81,27,000
	100-Capital Outlay on Other Works- Expenditure on displaced persons.			
	Public Debt.			
	Loans for displaced persons			
	Loans and Advances by State Government			
	Loans and Advances to displaced persons.			
	Total-Grant No. 43	60,71,000	20,56,000	81,27,000
	K-Extraordinary Items.			
44	78-Pre-partition Payments.	29,000		29,000
	EE-Capital Account of Multipurpose River Schemes, Irrigation, and			

	Electricity Schemes outside the Revenue			
45	Account. 98-Capital Outlay on Multipurpose River Schemes- Damodar Valley Project.	4,26,94,000		4,26,94,000
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
46	103-Capital Outlay on Public Works.	6,10,37,000	90,000	6,11,27,000
	GG-Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.			
48	114-Capital Outlay on Road and Water Transport Schemes	16,90,000		16,90,000
	II-Miscellaneous Capital Account outside the Revenue Account.			
49	124-Capital Outlay on Schemes of Government Trading. Public Debt	1		1

				1
50	Permanent Debt			
	Floating Debt			
	Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).		10,89,09,000	10,89,09,000
	Other loans	-		
	Total-Grant No. 50		10,89,09,000	10,89,09,000
	Loans and Advances by State Government.			
51	Loans and Advances by State Government	8,13,08,000		8,13,08,000
	Grant Total	90,71,92,001	19,98,02,000	1,10,69,94,001